

Drug price Control

4706 SHRI R.P.SUMAN: Will the Minister of INDUSTRY be pleased to state:

(a) Whether it is a fact that Kelkar Committee recommended drugs for price control having turn over of more than rupees fifty lacs during 1986.

(b) If so, whether it is a fact that a number of drugs having turn over between rupees one to twelve crores have been excluded form price control; and

(c) If so, the names of those drugs and reasons for their exclusion?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS & PETROCHEMICALS IN THE MINISTRY OF INDUSTRY.(SHRI R.K.JAICHANDRA SINGH) (a) to (c). The criteria adopted by the Kelkar Committee for exclusion of drugs from price control under Category II and the names of drugs recommended by the Committee for exclusion form Category II are contained in its report copies of which are available in the Parliament library.

Tata Group of Industries.

4707. SHRI SARFARAZ AHMAD: Will the Minister of INDUSTRY be pleased to state:

(a) Whether any representation has been received by his Ministry for not granting permission to Tata Group of Industries to set up a Bearing Company in the name of "Tata Timken" in Adityapur near Jamshedpur;

(b) If so, the action taken thereon; and

(c) whether the permission for establishment of the new undertaking by TISCO has been delayed; if so the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (c). Some representations have been received against an application of M/s. Tata Iron & Steel company Limited under Section 22 of the MRTP Act for establishing an undertaking by the name of 'Tata Timken Limited'. The application and the representations are under consideration of the Government.

Losses incurred by Cement Corporation of India

4708. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of INDUSTRY be pleased to state:

(a) Whether it is a fact that the Cement Corporation of India which was earning profits for the last many years has been incurring losses for the last two three years; and

(b) If so, the details thereof and the total loss incurred form 1984 till date?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO): (a) Yes, Sir.

(b) Cement Corporation of India which had been earning profits form 1979-80 to 1983-84 has started incurring losses form 1984-85 onwards. The total loss incurred from 1984-85 to 1986-87 is Rs. 35.03 Crores.

[English]

Price Decontrol of Toxic and Hazardous Drugs.

4709. SHRI YOGESHWAR PRASAD YOGESH:
DR. CHANDRA SHEKHAR TRIPATHI:

Will the Minister of INDUSTRY be pleased to state;